

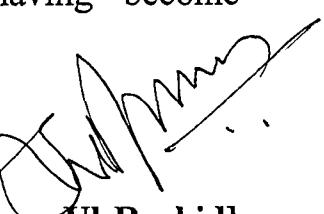
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of

Applicant(s):  
Advocate for  
Applicant(s) :

Respondent(s) :  
Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p><b>O.A. No. 100/2012</b> <b>Date of Order : 12/10/2015</b></p> <p>Mr J.K. Mishra, Counsel for applicant. Mr M.S. Godara, Counsel for respondents.</p> <p>Counsel for applicant submits that this OA has become infructuous.</p> <p>In light of submission made by counsel for applicant, OA No. 100/2012 is dismissed as having become infructuous.</p> <p> [Meenakshi Hooja] Administrative Member</p> <p> [Justice Harun-Ul-Rashid] Judicial Member</p> <p>ss</p>